

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 23581/2017

(Arising out of impugned final judgment and order dated 17-05-2016 in WC No. 14/1988 passed by the High Court of Judicature at Allahabad)

ALLAHABAD DEVELOPMENT AUTHORITY

Petitioner(s)

VERSUS

DAULAT DIN SHAH SORABJI LAHEWALA (DEAD)
THROUGH LRS. & ORS.

Respondent(s)

(IA No. 73356/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 73360/2017 - EXEMPTION FROM FILING O.T. and IA No. 28396/2023 - SUBSTITUTED SERVICE)

Date : 08-05-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s)

Mr. Yatindra Singh, Sr. Adv.
Mr. Vibhav Mishra, Adv.
Ms. Megha Gaur, Adv.
Mr. Ekansh Bansal, Adv.
Mr. Parmanand Gaur, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List on 24th July, 2023.

(NIDHI AHUJA)
AR-cum-PS

(RENU KAPOOR)
ASSISTANT REGISTRAR